

HIGH COURT OF CHHATTISGARH : BILASPUR

CORRIGENDUM


No. B.100/R(J)/2019

Bilaspur, Dated /08/2019

In partial modification to the order of Hon'ble the Chief Justice dated 27.06.2019 regarding current roster w.e.f. 01.07.2019, a minor amendment in respect of Writ Petition only has taken place in the said roster which is as follows and same shall be effective from 13.08.2019.

1. All Writ matters relating to service and labour matter upto year 2010 shall be listed before Hon'ble SB-I and Writ matters other than service and labour matter upto year 2010 shall be listed before Hon'ble SB-II. Likewise, all Writ Petitions related to WP(T), WP(C) from the year 2011 and onwards shall be listed before Hon'ble SB-III and Writ Petition related to service matter and labour matter from the year 2011 and onwards shall be listed before Hon'ble SB-V.

By order of Hon'ble the Chief Justice


(Arvind Kumar Verma)
Registrar (Judicial)

Endt. No. 8101/R(J) /2019

Bilaspur, dated 5.08.2019

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